## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

IA 169-175 of 2017 in C.P. No. 42/241-242/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.11.2017

Name of the Company:

Virendra R Gandhi Ors.

V/s.

Vadilal Industries Ltd. & Ors.

Section of the Companies Act:

Section 241-242 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) **DESIGNATION** REPRESENTATION **SIGNATURE** ADVOCATS RSSPONDENT Advocate No.3

1. PAVAN S-GODIANIALA Pranjal Buch

2. A.R. Sheth

Rahcel S. Patal

Respondents 4

Learned Advocate Mr. Arjun Sheth present for Petitioner. Learned Advocate Mr. Raheel Patel i/b Nanavati & Associates present for Respondents. Learned Advocate Mr. Pavan Godiawala with Learned Advocate Mr. Pranjal Buch present for Respondents No. 3.

At request of both sides to file report of settlement process.

List the matter on 14.11.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 13th day of November, 2017.